

ANNEXURE - I

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2012 (As on 01.01.2013)

Service: **ICLS**
 Name of Officer (in full): **G. RAGHAVAN** Designation: **ASST. OFFICIAL LIQUIDATOR** Date of Birth: **10-04-1957**
 Ministry/Department/Office: **D/O. OFFICIAL LIQUIDATOR** Grade Pay: **Rs. 6600/-** Present Pay: **Rs. 21,660/-**
HIGH COURT CHENNAI

Name of district sub-division, Taluk and village in which property situated	Name and details of property - housing, lands and other buildings.	Cost of construction/acquisition including land in case of house and year when purchased.	* Present Value	If not in own name state in whose name held and his/her relationship to the Government servant.	How acquired-whether by purchase, lease**, mortgage inheritance gift or otherwise, with date-of-acquisition and name with details of persons from whom acquired.	Annual Income from the property.	Remarks
1 Residential house at A-23/B, 100 FEET ROAD, HINDU COLONY, NANGANALLUR CHENNAI-600061.	2	3 Plot [2912 sq ft] purchased in 1978 for Rs 20,000/- and house built by wife HRA in 1989.	4 App. Rs. 10,00,000/-	5 Own Name	6 By Purchase in 1978	7 NIL Self occupied	8 -

Signature: **G. Raghavan**
 Date: **4-1-2013**

Notes:

1. *In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
2. ** Includes short term lease also.
3. The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under Rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government servant.
4. The wording "NO CHANGE" or "AS IN THE PREVIOUS YEAR" should be avoided and full details provided.
5. The columns should be filled up neatly in capital letters.